

PUNAJB VIDHAN SABHA SECRETARIAT

Starred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Friday, the 24th June, 2022**

To start I.T.I at Maloud (Constituency Payal)

- *7. **Sardar Manwinder Singh Giaspura, M.L.A.**- Will the Chief Minister be pleased to state whether it is a fact that public money has been spent out in crores from the State exchequer on the construction of Maloud (Constituency Payal) I.T.I College, but the same has not yet been made functional; if so, keeping in view the future of the students, the time by which the staff is likely to be provided thereat by making the same functional?

To release pending payment of the sugarcane growers by the private and co-operative sugar mills of the State

- *37. 1. **Sardar Tripat Rajinder Singh Bajwa, M.L.A.**
2. **Sardar Partap Singh Bajwa, M.L.A.**
3. **Shri Vikramjit Singh Chaudhary, M.L.A.** } Will the Co-operation Minister be pleased to state :-
a) the amount which is still pending for the payment to sugarcane growers by the private and co-operative sugar mills, separately, in the State togetherwith the amount as well as date as on which the same was released, at last, the details be given;
b) the steps taken by the government to release/clear the aforesaid payments togetherwith the time by which the said payments are likely to be made?

To give S.C facilities to a Haryana born girl of S.C family in Punjab

- *18. **Shri Budh Ram, M.L.A.**- Will the Social Justice, Empowerment and Minorities Minister be pleased to state:-
a) whether it is a fact that if an educated Scheduled Caste girl born and brought up in Haryana who gets married to a Scheduled Caste boy of Punjab does not get the facilities etc. extended to scheduled castes in Punjab; if so, the reasons for not being given the same;
b) whether the government is further considering to enact any law that would allow the Haryana born girl of scheduled caste family to avail such facilities in Punjab too?

To fill-up the vacant posts of J.Es in Energy Department in Assembly Constituency Khemkaran

- *13. **Sardar Sarvan Singh Dhun, M.L.A.**- Will the Power Minister be pleased to state the number of sanctioned posts of J.Es in the Energy Department lying vacant in Assembly Constituency Khemkaran; the time by which the said posts are likely to be filled-up?

To impose ban on the felling and uprooting of Peepal, Barota, Pilkan, Neem trees

- *84. **Professor Jaswant Singh Gaijanmajra, M.L.A.**- Will the Forests Minister be pleased to state whether the government will impose ban on felling and uprooting of trees like Peepal, Barota, Pilkan, Neem in Punjab; if so, the time by which it is likely to be done?

Construction of Study Centre being opened by the Mohindra College Patiala

- *28. **Sardar Chetan Singh Jouramajra, M.L.A.**- Will the Higher Education Minister be pleased to state:-
a) the date on which the construction work of Study Center being opened by the Government Mohindra College, Patiala at village Bhanri falling in Assembly Constituency Samana was started togetherwith the criteria adopted for the same;
b) the date on which the construction work of Study Centre mentioned in above said part (a) lying shut alongwith the time by which the remaining construction is likely to be completed?

To avail benefit by the farmers (under MGNREGA) having five acres of land in their own fields

- *64. **Biba Narinder Kaur Bharaj, M.L.A.**- Will the Rural Development and Panchayats Minister be pleased to state whether the Punjab Government has any policy under MGNREGA by which the farmer having five acres of land can avail any benefit in his own field; if so, the details of benefits which a farmer can avail while working in his own field togetherwith the number of farmers who got benefit in the last ten years?

Formulation of Transport Policy

- *205. **Sardar Kuljit Singh Randhawa, M.L.A.**- Will the Transport Minister be pleased to state whether any transport policy has been formulated by the State Government; if so, the details thereof; if not, the time by which any policy is likely to be formulated by the Govt. in this regard?

To supply the water to the tail ends of Sardulgarh and Talwandi Sabo

- *15. **Sardar Gurpreet Singh Banawali, M.L.A.**- Will the Water Resources Minister be pleased to state:-
a) whether it is a fact that New Dhantal Branch project was approved by the government to supply the water to the tail ends in the Assembly Constituency Sardulgarh (Mansa) for which the funds were not released so far; if so, the time by which the funds are likely to be released for the said project;
b) whether there is any project under consideration of the government to supply the requisite water to the tail ends of Mussa Branch, Uddat Branch and Jagan Branch; if so, the time by which the said project is likely to be approved and the time by which the funds will be released so that the tail ends areas of Sardulgarh as well as Talwandi Sabo can get water?

To declare the Kandi Area Talwara as Tourism Place

- *40. **Sardar Karambir Singh, M.L.A.**- Will the Tourism Minister be pleased to state whether there is any proposal under consideration of the government to declare the Kandi Area Talwara of Assembly Constituency Dasuya as Tourism place; if so, the time by which it will be done?

Gyan 23/6/22
Superintendent
Punjab Vidhan Sabha
Chandigarh

P.T.O

Details of the VAT amount released by the Central Government to the State during last five years

- *118. **Sardar Ajit Pal Singh Kohli, M.L.A.**:- Will the Finance Minister be pleased to state:-
- the VAT amount released by the Central Government to the State during the last five years togetherwith the time of delay in releasing the said amount;
 - the amount so increased in said amount every year togetherwith the details of works on which this amount was incurred;
 - the efforts made by the government to release the same in time; the details be given?

To repair the Shaheed Kartar Singh Sarabha Marg

- *4. **Sardar Manpreet Singh Ayali, M.L.A.**:- Will the Public Works (B&R) Minister be pleased to state whether there is any proposal under consideration of the government to carry out the repair of Shaheed Kartar Singh Sarabha Marg (Pakhawal road) keeping in view the dilapidated condition of said road; if so, the time by which the same will be repaired?

To fill-up the vacant posts of teachers in Govt. Sr. Sec. School, Dalla and other schools falling in District Rupnagar

- *46. **Doctor Charanjit Singh, M.L.A.**:- Will the Education Minister be pleased to state whether it is a fact that various posts of teachers in High, Middle Schools and Government Senior Secondary School, Dalla in district Rupnagar are lying vacant since long time; if so, the time by which the said posts will be filled-up?

Present status of Govt. Multispeciality Veterinary Hospital and Regional Research Centre, Abohar

- *61. **Shri Sandeep Jakhar, M.L.A.**:- Will the Animal Husbandry Minister be pleased to state the present status of construction of Government Multispeciality Veterinary Hospital and Regional Research Centre, Abohar District Fazilka?

Details of outstanding tax recovered from private transporters

- *94. **Sardar Partap Singh Bajwa, M.L.A.**:- Will the Transport Minister be pleased to state:-
- the outstanding amount of tax of the Punjab Government against the private transporters upto 16th March, 2022 togetherwith the amount deposited out of the same so far, the details thereof;
 - the outstanding amount of tax at present alongwith the efforts being made by the Government to recover the outstanding amount?

Details of expenditure incurred on the construction of water works of Sub-Tehsil Arniwala

- *78. **Shri Jagdeep Kamboj Goldy, M.L.A.**:- Will the Chief Minister be pleased to state:-
- whether any water works is under construction in Sub-Tehsil Arniwala; if so, the time by which the same will be completed;
 - the total amount is likely to be incurred on the said water works alongwith the amount incurred on the same so far, the details thereof?

Details of amount collected from sand and gravel from 16th March, 2022 to-date

- *52. **Sardar Sukhbinder Singh Sarkaria, M.L.A.**:- Will the Mines and Geology Minister be pleased to state:-
- the rate of the sand and gravel in the market at present;
 - the amount from sand and gravel deposited in the Government exchequer from 16th March, 2022 to-date togetherwith the district-wise details of the same;
 - the number of cases registered against the illegal miners from 16th March, 2022 to-date alongwith district-wise details thereof?

Details of Circuit House Amritsar which has been entrusted to a company

- *112. **Kunwar Vijay Pratap Singh, M.L.A.**:- Will the Finance Minister be pleased to state:-
- whether the Circuit House, Amritsar has been entrusted to a private company; if so, whether the company taking it over has any link with any political family;
 - whether any rule has been ignored for handing over to said company; if so, whether any action been taken or proposed to be taken against the concerned authorities;
 - whether there is any proposal while reconsidering the issue to revoke the said agreement and bring Circuit House, Amritsar under the government control;
 - the details of the agreement between the parties concerned be given?

To accord the status of Sub-Division to Banur City

- *209. **Shrimati Neena Mittal, M.L.A.**:- Will the Revenue Minister be pleased to state whether there is any proposal under consideration of the government to accord the status of Sub-Division to Banur city; if so, the time by which it is likely to be done?

To open Polytechnic Higher Education College in Assembly Constituency Shutrana

- *103. **Sardar Kulwant Singh Bazigar, M.L.A.**:- Will the Chief Minister be pleased to state whether there is any plan under consideration of the government to open a Polytechnic Higher Education College in Assembly Constituency Shutrana; if so, the time by which the same will be opened?